

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 148/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES: M/s. Oxides And Specialities Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Prakash Selot	Finance Controller	[Signature]
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ORDER

CP No. 148/ 74(2)/NCLT/MB/MAH/2016

Today the Authorized person of the company presented consent letters of depositors saying that he will file remaining Depositors consent letters within 10 days hereof.

Accordingly, this matter is posted to 27.02.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)